NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. C.P. (IB)-1286(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2023

NAME OF THE PARTIES: - Axis Trustee Services Limited
V/s
Rivaaz Trade Ventures Private Limited

APPEARANCES: -
FOR FINANCIAL CREDITOR : Adv. Nipa Gosh
FOR CORPORATE DEBTOR : Absent.

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **21.02.2023**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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